

ITEM NO.41
ON XI

REGISTRAR COURT. 2

SECTI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C)
/2014

No(s).33413-33415

DINA NATH ALIAS DEEN DAYAL
r(s)

Petitione

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI AND ORS Respondent(s)
(with appln. (s) for c/delay in filing SLP and exemption from
filing O.T. and office report)

Date : 05/04/2016 These petitions were called on for hearing today.

For Petitioner(s)

Mr. Neeraj Kumar, Adv.
Mr. Mohit D. Ram, Adv.

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. E. C. Agrawala, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks time, as last chance is given to the
learned counsel for the petitioner to comply with the terms of the order
dated 15.2.2016 of this Court in respect of all the
unserved respondents.

List again on 1.7.2016.

(M V RAMESH

)
Signature Not Verified

Registrar

MG
Digitally signed by
Madhu Grover
Date: 2016.04.05
16:06:31 SCT
Reason: